



F.No.10/23/2020-NCLAT  
NATIONAL COMPANY LAW APPELLATE TRIBUNAL  
2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building),  
9,CGO Complex, Lodhi Road, New Delhi — 110003 (Near Scope Complex)  
Tel No.: 011-24306829

Dated : 4th October, 2020

**NOTICE**

Whereas one staff member posted in Record Section tested positive on 30th September, 2020 which necessitated suspension of work on 1st October, 2020 to carry out the sanitization/disinfection procedure of the NCLAT premises and subjecting the Hon'ble Members and staff to undergo RT-PCR Test.

Whereas four more staff members (out of which three are from Record Section) have tested positive for COVID 19 on 4th October 2020.

Now, therefore, a fresh exercise of sanitization/ disinfection has to be undertaken and the record lying in the Record Room has to be subjected to the process of disinfection/sanitization before laying before the Benches.

Hence, as directed by His Lordship i.e. Hon'ble Acting Chairperson the Court work (Virtual hearing) and filing etc. in the NCLAT will remain suspended till 6th October, 2020. The office will also remain closed till 6th October, 2020.

By order of the Hon'ble Acting Chairperson  
Sd/-  
(Peeush Pandey)  
Registrar